

(a) the number of Scheduled Castes/ Scheduled Tribes (Group C & D para-Medical staff) who are eligible for promotion under the rules in the C.G.H.S.S. as on date and since when;

(b) the number out of them promoted on due dates; and

(c) the reasons for not promoting the rest on due dates?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) The eligibility for promotion is taken into account when there is a vacancy. As there is no vacant post available in Group 'C' and 'D' para-medical staff category at present the question of number of eligible candidates for promotion under the rules in CGHS does not arise.

(b) and (c). In view of (a) above the questions dose not arise.

[*Translation*]

Local Trains stopped in Bombay

4257. SHRI YASHWANTRAOPATIL:
SHRI GOVINDRAO NIKAM:

Will the Minister of RAILWAYS be pleased to state:

(a) whether local trains in Bombay were stopped during last month;

(b) if so, the number of trains suspended as a result thereof and the extent of loss suffered by Government; and

(c) the steps likely to be taken to protect railway property from arson in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) yes, Sir.

(b) 1200 suburban trains were cancelled involving a loss of revenue to the extent of

Rs. 47.5 lakhs.

(c) Close liaison is being maintained with the State Police authorities to deal with the law and Order situation and to prevent damage to the railway property.

Assistance for Health Care of Tribals in Gujarat

4258. SHRI CHANDUBHAI DESHMUKH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the assistance provided under tribal sub-plan for the health care of the tribals in Gujarat during 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): Health is a State subject under the Constitution. However, under major Health schemes in the Central Sector a sum of Rs. 85.80 lakhs was allocated for the Tribal Sub-Plan to Gujarat during 1991-92.

[*English*]

Manufacture of Spurious Drugs by Doctors

4259. SHRI UDAY PRATAP SINGH:
SHRI RAM SAGAR:
SHRI MADANDAL KHURANA:
SHRI HARIN PATHAY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether skin specialists and associate professors at the All India Institute of Medical Sciences, Safdarjung, Ram Monohar Lohia and Modi Hospitals have been manufacturing spurious drugs and prescribing them to patients;

(b) if so, the facts thereof;

(c) whether any inquiry has been conducted in this regard;

(d) if so, the findings thereof; and

(e) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (e). The Government is aware of the allegations reported into the *Indian Express* of 9.3.92 and 13.3.92 regarding the alleged involvement of some doctors in AIIMS and other hospitals relating to prescription of certain medicines to patients and advising them to buy the same from specific shops only and that these medicines are being manufactured by one of the doctors involved at Saket, New Delhi. On the basis of the preliminary enquiry and reports received, the concerned doctors of AIIMS has been placed under suspension w.e.f. 20.3.92 and the CBI have been requested to urgently enquire into the reported scandal.

Appointment of Registrars

4260. SHRI PRATAPRAO B. BHONSLE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a proposal to appoint bureaucrats as Registrars in the Universities.

(b) if so, the details thereof including the reasons for changes in the existing practice;

(c) whether the proposal is to be implemented during current year;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Appointments to the posts of Registrars in Central Universities are made by the Universities themselves in accordance with the Rules prescribed under their

respective Acts and Statutes. Under the existing rules a persons with postgraduate degree with at least 55% marks and 15 years of administrative experience of which 8 years should be as Deputy Registrar or equivalent post, is also eligible for appointment as Registrar in Central Universities.

(b) to (e). Do not arise.

[*Translation*]

Rail Link to Karauli (Sawai Madhopur)

4261. SHRIMATI KRISHNENDRA KAUR DEEPA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to link Karauli of Sawai Madhopur district with railway line; and

(b) if so, the time by which this work is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) does not arise.

[*English*]

Infection at Government Hospitals

4262. SHRI JEEWAN SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "High infection rate at Government hospitals" appearing in the 'Tribune' dated February 1, 1992;

(b) if so, the facts thereof; and

(c) the specific steps taken to check the spread of infection and other diseases in Government hospitals and dispensaries in Delhi and in other parts of the country?